

ITEM NO.10 Court 6 (Video Conferencing) SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (CrI.)Nos. 1929-1930/2020

(Arising out of impugned final judgment and order dated 03-01-2020 in CRLA No. 4675/2016 03-01-2020 in CRLA No. 4506/2016 passed by the High Court Of Judicature At Allahabad)

NARESH KUMAR **Petitioner(s)**

VERSUS

THE STATE OF UTTAR PRADESH & ANR.ETC.	Respondent (s)
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(FOR ADMISSION and I.R.

IA No. 25967/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 83341/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH SLP(Cr1) No. 3718-3719/2020

(IA No. 80268/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 80265/2020 - INTERVENTION/IMPLEADMENT)

Date : 07-09-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s) Mr. Vikas Singh, Sr. Adv.

Mr. Varun Singh, Adv.

Ms. Nishtha Kumar, AOR

Ms. Deepti Arya, Adv.

Mr. Kapish Seth, Adv.

Mr. Akshay Dev, Adv.

Mr. Rishabh Rana, Adv.

Ms. Deepika Kalia, Adv.

SLP[CRL] 3718-19/2020 Mr. Dhirendra Singh Parmar, Adv.

Mr. Rajan Kumar Chourasia, Adv.

Mr. Sarvesh Singh Baghel, AOR

Ms. Shivranjani Ralawata, Adv.

For Respondent(s)

Mr. Dhirendra Singh Parmar, Adv.

Mr. Rajan Kumar Chourasia, Adv.
Mr. Sarvesh Singh Baghel, AOR
Ms. Shivranjani Ralawata, Adv.

IA No.80265/2020 Mr. Vikas Singh, Sr. Adv.
 Mr. Varun Singh, Adv.
 Mr. Nitin Saluja, AOR
 Ms. Deepika Kalia, Adv.
 Mr. Kapish Seth, Adv.
 Mr. Mritunjay Singh, Adv.
 Mr. Akshay Dev, Adv.
 Ms. Deepti Arya, Adv.
 Mr. Rishabh Rana, Adv.
 Mr. Satwik Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Applications for exemption from filing certified copy of the
impugned judgment and permission to file additional
documents/facts/annexures are allowed.

Issue notice in both the matters.

IA No.80265/2020 IN SLP [CRL.] NOS.3718-3719/2020

As the special leave petition has already been filed by the
complainant, application for impleadment stands disposed of.

(ASHA SUNDRIYAL)
AR-CUM-PS

(ANITA RANI AHUJA)
ASSISTANT REGISTRAR